GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4321 ANSWERED ON:08.08.2014 WELFARE SCHEME THROUGH NGOS VOS Kateel Shri Nalin Kumar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of various schemes/programmes being implemented for welfare of tribals through Voluntary Organisations (VOs)/Non-Governmental Organisations (NGOs) in the country;
- (b) the grants-in-aid provided to VOs/NGOs during each of the last three years and the current year, scheme and State/UT-wise;
- (c) the targets fixed and achievements made thereunder along with the utilization of funds reported during the said period, scheme and State/UT-wise:
- (d) whether the Government has taken note of mis-utilisation/diversion of funds by the VOs/NGOs;
- (e) if so, the details of complaints received in this regard during the said period along with the action taken thereon; and
- (f) the mechanism put in place by the Government to ensure optimum utilization of funds by these VOs/NGOs along with the study conducted and outcome thereof in this regard?

Answer

MINISTER OF TRIBAL AFFAIRS(SHRI JUAL ORAM)

- (a): The schemes being implemented through Non-Governmental Organizations (NGOs)/Voluntary Organizations (VOs) for welfare of Scheduled Tribes in the country are as under:-
- (i) Grants in aid to Voluntary Organisations working for the welfare of Scheduled Tribes
- (ii) Coaching for Scheduled Tribes
- (iii) Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts
- (iv) Vocational Training in Tribal Areas
- (v) Development of Particularly Vulnerable Tribal Groups (PTVGs) [NGO component]
- (b): The details of grants-in-aid provided to NGOs under these schemes during the last three years and the current financial year (upto 4.08.2014), scheme and State/UT-wise is at Annexure I.
- (c): The targets are scheme-wise not State-wise. The details of budget allocation (financial target) and funds released (achievements) during the last three years under these schemes is as under:-

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(Rs. In Crore)
S.No. Name of 2011-12
                      2012-13 2013-14
Scheme
  BE Releases BE Releases
1. Grants in aid 55.50 53.48 55.50 18.09 55.50 40.00
to Voluntary
Organisations
working for the
welfare of
Scheduled
Tribes
2. Coaching for 4.50 2.50 4.50 0.45 4.50 1.18
Scheduled
Tribes
3. Strengthening 40.00 31.23 40.00 7.41 40.00 40.30
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Education
among Scheduled
Tribe Girls in
Low Literacy
Districts
4. Vocational 3.00 1.80 3.00 1.68 3.00 2.71
Training in
Tribal Areas
5. Development of 6.00 5.60 5.80 1.50 5.80 5.30
Vulnerable
Tribal Groups
(PTGs) (NGOs
and UT
component)
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Before release of any further grants, Utilization Certificates of previous grants are ensured.

- (d) & (e): The details of complaints received and action taken are given in Annexure-II.
- (f) The projects are monitored through:-
- (i) Mandatory annual inspection by District Authorities.
- (ii) Scrutiny of proposals by multidisciplinary State Level Committee every year.
- (iii) Mandatory submission of Audited statements of accounts as well as Utilization Certificate pertaining to the releases.
- (iv) Concurrent monitoring through an independent external agency.

In addition to above, the accounts of grantee institutions are open for inspection by representatives/officers from the office of Comptroller and Auditor General of India, Government of India, or concerned State Govt. at any time.

No study to ensure the optimum utilization of funds has been conducted.